

accountability as and when proposal for compromise/write-off is considered. Board of Directors also look into the system prevailing for fixing staff accountability while reviewing top NPAs of each category.

(c) It is for the banks to take action against the officers if they are found responsible for an account turning into NPA.

Government Nominee's Opinion in Dunlop Board

3009. SHRI DIPANKAR MUKHERJEE: Will the Minister of LAW, JUSTICE & COMPANY AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to a news-item "DUNLOP TO SEEK SHAREHOLDERS* NOD ON BONANZA FOR RAO" published in "BUSINESS STANDARD" dated June 8, 1998;

(b) if so, the action taken by Government nominee in the Dunlop Board on the issue;

(c) whether a dissenting note has been given to the Board; and

(d) if not, the reasons therefor?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI M. THAMBI DURAI):(a) Yes, Sir.

(b) to (d) There is no Government director on the Board of the company. However, Shri R.N. Tripathi, LIC nominee, was inducted on the Board of the company w.e.f. 22.11.1997. The Board of Directors at its meeting held on 22nd November, 1997 appointed Shri P.J. Rao as the Managing Director of the company for a period of five years w.e.f. 22nd November, 1997. Since no Government Director including LIC nominee was present at the Board meeting held on 22.11.1997, no dissenting note was given to the Board.

Vacancies in Financial Institutions

3010. SHRI LAJPAT RAI: Will the Minister of FINANCE be please to state:

(a) the vacancies at different levels in various financial institutions; and

(b) by when these vacancies will be filled up to enable their expeditious functioning?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI R. JANARTHANAN) : (a) and (b) As per information provided by public sector financial institutions, the position with regard to vacancies at different levels as on 31st May, 1998 is as follows:

	Officers	Clerical	Sub-staff
1. Industrial Development Bank of India	14	109	131
2. Small Industries Development Bank of India	58	47	38
3. Industrial Investment Bank of India	35	07	—
4. North-Eastern Development Finance Corporation Ltd.	37	—	—
5. Export Import Bank of India	03	—	—

These institutions have reported that action has been initiated to fill vacancies

as per their requirements in different Cadres.